

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Application No. 81 of 2017 (SZ)

Applicant(s)

Puducherry Environment
Protection Association
Rep. by its Honorary President
Mr. R. Kothandaraman, Puducherry.

Vs. Respondent(s)

The Central Pollution Control Board,
Rep. by its Member Secretary,
Karnataka.

Legal Practitioners for Applicant(s)

M/s. Yogeshwaran,
Neha Miriam Kurian

Legal practitioners for respondent(s)

Mr. T.N.C. Kaushik for Respondent

Note of the Registry	Orders of the Tribunal
Order No. 42	<p>Date: 21st December, 2017</p> <p>Application is listed for final arguments.</p> <p>Learned counsel appearing for the applicant prays time for arguments.</p> <p>List the matter for final arguments on 02.01.2018.</p> <p style="text-align: right;">.....J.M. (Justice M.S. Nambiar)</p>